

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(32)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/540/ (IB)/2017
NAME OF THE PETITIONER(S) : LAKSHMI VILAS BANK
NAME OF THE RESPONDENT(S) : ORCHID PHARMA LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. TK BHASKAR
VIKRAM P JAIN
SHIWETHA VASUDEVAN
SHRUTI KRISHNAN

Counsel for
The Respondent



2. A.G. SATHYANARAYANA

For Petitioner



ORDER

Counsels for both the parties are present. Heard arguments of the Counsel for Petitioner. At request, time is extended for reply of the Counsel for Respondent. Put up on 11.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)